

urgent repairs and renovations. It has been stated by the University Grants Commission that for the Seventh Plan period they have accepted proposals from the Jamia Millia Islamia for the construction of various buildings to meet the requirements of class rooms and teaching accommodation and other facilities. The Commission has also approved, in principle, the proposal of Jamia Millia Islamia for utilising an amount of Rs. 30 lakhs available with the Jamia on account of the change over from C.P.F. to G.P.F. by the staff members along with a loan of Rs. 90 lakhs to be taken from the provident fund savings for construction of staff quarters.

Setting up of Fleet Planning Committee

3511. SHRI YASHWANTRAO GADAKH PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a fleet planning committee has been set up by Air India to study the requirement of the airline for the fleet expansion; and

(b) if so, the details thereof and the main recommendations of the committee?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) and (b). Air India has set up an internal committee with the task of recommending the selection of Air India fleet in 1990s. The committee comprises of the Director of Engineering, Director of Finance, Commercial Director, Director of Operations, New Delhi, Dy Director—Planning and International Relations. The Committee is expected to finalise its report soon.

[*Translation*]

Allotment of Wagons in the Office of Director movement, Calcutta

3512. SHRI SHRIPATI MISHRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether irregularities have been noticed in the office of the Director, Railway Movement, Calcutta in respect of allotment of railway wagons for transportation of coal;

(b) whether it is a fact that though the allotment of wagons under the programme prepared for 1987 has not been fully cleared whereas one rake has been allotted to some agent under the programme for 1988; and

(c) if so, the action taken against persons responsible for this irregularity and to check the recurrence of such cases?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Yes, Sir.

(c) Does not arise for this interchange is in conformity with the practice being followed at the instance of consumers and/or their authorised agents.

[*English*]

Restoration of Draksharama Bhimeswara Temple, A.P.

3513. SHRI N. VENKATA RATNAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether 'Draksharama Bhimeswara Temple' is under the protection of Archaeological Department;

(b) whether it is in dilapidated condition;

(c) the steps being taken to restore it to its original condition;

(d) whether there is any proposal under consideration of the Archaeological Department to leave it to the Endowments Department of Andhra Pradesh Government for renovation; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes Sir.